

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 475 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

**NAME OF THE COMPANY: Smt. Pramila Giri Vs. M/s. Kindle Developers
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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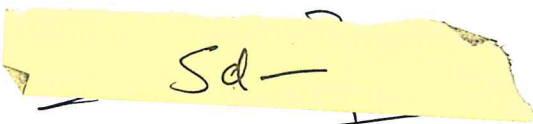
	For the Petitioner:	Mr. Vinay Sharma, Advocate		
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	For the Respondent:	None		
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ORDER

Ld. Counsel for the Petitioner prays for an adjournment.

At his request adjourned to 20th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)